

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1414/2021

This the 30th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



Mohd Altaf Sheikh

.....Applicant

(By Advocate:- None)

Versus

State of J&K and Others

.....Respondents

(By Advocate: Mr. Amit Gupta, AAG))

**O R D E R
[O R A L]**

This TA (TA No.62/1414/2021) arises out of SWP/WP No.2950/2018, wherein relief is claimed against Cantonment Board. This Tribunal does not have jurisdiction in respect of the employees of Cantonment Board. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/